

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item 12**

**CP (IB) No. 92/Chd/Chd/2022**

**Under Section 9, IBC 2016**

**In the matter of:-**

K.P. Manosh Global Ingredients Pvt. Ltd.

...Petitioner/ Operational Creditor

Vs.

Ind Swift Ltd.

...Respondent/ Corporate Debtor

**Present through Video Conferencing:**

Ms. Divya Sharma, Advocate, proxy counsel for Mr. Akaant Kumar Mittal, Advocate for the petitioner-operational creditor.

A date is requested by Ms. Divya Sharma, Advocate, proxy counsel for Mr. Akaant Kumar Mittal, Advocate for the petitioner- operational on the ground that arguing counsel is not available. List on 29.11.2022.

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**(Subrata Kumar Dash)  
Member (Technical)**

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**(Harnam Singh Thakur)  
Member (Judicial)**

September 27, 2022  
SM